NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

27

C.S.P No. 1012/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.11.2017

NAME OF THE PARTIES: Vodafone Mobile Services Ltd

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNA	TION	SIGNATURE
1.	FERESHTE	SETMINA		
2.	SAREEMA	Dolni		ADVOCATES D
3.	KAMEEL	A DILER	>	DmD P

ORDER CSP 1012/230-232/NCLT/MB/MAH/2017

Company Petitions are admitted. List this matter on 06.12.2017

V. NALLASENAPATHY Member (Technical)

Sd/-B.S.V. PRAKASH KUMAR Member (Judicial)